

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.110/MP/2024

- Subject : Petition for revision in Methodology for estimation of electricity generated from biomass in co-generation power plant.
- Petitioner : Captive Power Producers Association (CPPA)
- Respondent : Ministry of New and Renewable Energy (MNRE)
- Date of Hearing : **10.12.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
- Parties Present : Shri KR Sasiprabhu, Advocate, CPPA
Shri Vishnu Sharma, Advocate, CPPA
Shri Manan Shishodia, Advocate, CPPA
Ms. Kavya Agarwal, Advocate, CPPA

Record of Proceedings

At the outset, learned counsel for the Petitioner submitted that vide Record of Proceedings for the hearing dated 19.9.2024, the Respondent, MNRE, was asked to file a reply within four weeks. However, no reply has been filed by the Respondent so far.

2. Considering the above, the Commission deemed it appropriate to grant one more opportunity to Respondent to file its reply, if any, within three weeks with a copy to the Petitioner, who may file its rejoinder within two weeks thereafter.
3. The Petition will be listed for the hearing on **18.2.2025**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)